

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In pursuance to Delhi High Court Order No.38/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 dated 25th October, 2024 regarding posting/transfer in Delhi Judicial Service, all the traffic challans, e-traffic challans, STA challans and MCD challans pending in the Judicial Magistrate First Class mentioned in column No.2 are hereby withdrawn and assigned to the newly created Court of Judicial Magistrate First Class-09, West District, mentioned in Column No.4, with immediate effect, to be dealt with expeditiously in accordance with law :-

S.No.	Name of the Transferor Court	Work withdrawn	Name of the Transferee Court
1	Sh. Dev Saroha, JMFC-01	1. Traffic Circle	Ms. Shraddha Srivastava, JMFC-09, West District
2	Ms. Komal Garg, JMFC-03	(a) Model Town	
3	Ms. Sukriti Singh, JMFC-04	(b) Darya Ganj	
4	Ms. Aakanksha, JMFC-05	(c) Kamla Market	
5	Ms. Swati Bhardwaj, JMFC-06	(d) Paschim Vihar	
6	Sh. Ankit Karan Singh, JMFC-08	2. E-Traffic Challans 3. STA Challans 4. MCD Challans	

1. The Ahlmad of the transferor Court is directed to send the files duly paginated, indexed and complete in all respect to the transferee Court immediately and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed. The Ahlmad of the transferee Court is directed to receive the above said files immediately with proper receiving and records.
2. If there is any cross case of the aforesaid cases, the same shall also be sent to the transferee Court alongwith the main case(s).

Vinod Kumar
(VINOD KUMAR) 26/10/24
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

1326/33827-33 846
No. _____/Cases Transfer/Gaz./PDJ West/2024 Dated, Delhi the 26/10/24

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The PS to the undersigned.
10. The O/o Chief Judicial Magistrate, West District. Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Vinod Kumar 26/10/24
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)